

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 102/2016
RT CP (CAA) No. 144/Chd/Hry/2017**

In the matter of arrangement between:

G.P. Realtors Private Ltd.Petitioner No.1/Amalgamated Co.
And
Platoon Propbuild Pvt. Ltd.Petitioner No.2/Amalgamating Co.
And
G.P. Realtors 1 Pvt. Ltd.Petitioner No.3/Resulting Co.

Present: Mr. Sarojanand Jha, Advocate for petitioner-companies.
Mr. Deepankur Sharma, Advocate for Official Liquidator and
Regional Director.

The matter could not be taken up today due to paucity of time.

Adjourned to 20.12.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 17, 2017
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